

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/CAA/99,100/2017
NAME OF THE TRANSFEROR : KERRY LOGISTICS INDIA PVT LTD
NAME OF THE TRANSFERRE : KERRY INDEV LOGISTICS PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	M. KARITHA SURANA	Practising Company Secretary Authorized Representative	
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ORDER

Representatives of Official Liquidator present. Counsel for the petitioner
present. Heard and the order reserved.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)